

NOTICE

ADVOCATES AND PARTIES appearing in person are hereby informed that a list of Ready Certified copies for the period 01/06/2018 to 31/12/2018 and 01/01/2019 to 28/02/2019 (**Annexure – A**) in suit/appeals/matters which are ready for delivery is notified on the notice board.

They are therefore hereby required to pay further charges due and payable on the aforesaid certified copies, as shown in the list and take delivery of the same on or before 22/03/2019.

AND

A list of Pending certified copy applications (**Annexure – B**) as estimated cost has not been paid till date for the period 01/02/2019 to 28/02/2019 in suit/appeals/matters which is notified on the notice board.

It is therefore hereby requested to pay further charges within 3 days from the date of this notice, failing which the said application will be treated as disposed off and filed.

Sd/-

Date : 05/03/2019

Registrar (Judicial)

IN THE HIGH COURT OF BOMBAY AT GOA

PANAJI GOA

List Of Petitions/Appeals/Application in which copies are ready for delivery

SR	CC No.	U/O	Name	CC Appl. Date	CC Ready Date
1	1286/2018	U	MR. DAMODAR BHATKAR	25/04/2018	05/06/2018
2	1531/2018	U	ADV. RAJESH SHIVOLKAR	11/06/2018	13/06/2018
3	1692/2018	U	ADV. ROHAN PANDURANG DESAI	21/06/2018	22/06/2018
4	1853/2018	O	ADV. BHASKAR NAIK	04/07/2018	06/07/2018
5	1897/2018	U	ADV. ARMANDO M. FERNANDES	09/07/2018	12/07/2018
6	1969/2018	U	MR. SHABA RAMA DESSAI	12/07/2018	21/07/2018
7	1977/2018	U	ADV. RICHARD ALMEIDA	12/07/2018	16/07/2018
8	1986/2018	U	ADV. DHARMANAND VERNEKAR	12/07/2018	16/07/2018
9	2087/2018	U	ADV. MARIA CAROLINE COLLASSO	20/07/2018	20/07/2018
10	2212/2018	U	ADV. S. POLE	30/07/2018	30/07/2018
11	2378/2018	U	ADV. T. VAZ	13/08/2018	16/08/2018
12	2470/2018	U	MR. SANJAY V. REDKAR	20/08/2018	21/08/2018
13	2593/2018	U	MR. AVELINO PINTO	30/08/2018	06/09/2018
14	2630/2018	U	ADV. RAJESH K SHIVOLKAR	04/09/2018	07/09/2018
15	2737/2018	O	ADV. GLENN A. LOBO	12/09/2018	30/11/2018
16	2775/2018	U	ADV. A.D'SILVA	18/09/2018	21/09/2018
17	2836/2018	U	ADV. GOVENKAR GAURI GANESH	24/09/2018	01/10/2018
18	2848/2018	U	MR. EMILIO CARLOS ANTONIO	25/09/2018	28/09/2018
19	2902/2018	U	ADV. SHIPA LOTLIKAR	28/09/2018	01/10/2018
20	2904/2018	U	ADV. SHIPA LOTLIKAR	28/09/2018	01/10/2018
21	2974/2018	U	ADV. ARAUJO ASHVINI AFONSO	04/10/2018	08/10/2018
22	3050/2018	U	ADV. SWATI S KAMAT WAGH	09/10/2018	25/10/2018
23	3149/2018	U	MR. DURGA SHANKAR GAUDE	16/10/2018	16/10/2018
24	3242/2018	O	ADV. SUSAN LINHARES	23/10/2018	24/10/2018
25	3268/2018	U	ADV. RAJESH SHIVOLKAR	24/10/2018	29/10/2018
26	3298/2018	U	ADV. KAMAT ANKITA AVDHUT	26/10/2018	22/11/2018
27	3375/2018	U	ADV. YADNYESH KOTKAR	31/10/2018	31/10/2018
28	3446/2018	O	ADV. ANTONIO GODINHO	16/11/2018	19/11/2018
29	3514/2018	O	ADV. SHAIKH VAHIDULLA	26/11/2018	04/12/2018
30	3515/2018	U	ADV. AMOGH V. PRABHUDESAI	26/11/2018	30/11/2018
31	3524/2018	U	ADV. RAJESH K SHIVOLKAR	27/11/2018	30/11/2018
32	3681/2018	O	ADV. SAWANT PARESH PANDURANG	10/12/2018	14/12/2018
33	3682/2018	U	ADV. JOSEPH VAZ	10/12/2018	11/12/2018
34	3685/2018	U	ADV. PRASHEEN LOTLIKAR	11/12/2018	12/12/2018
35	3737/2018	O	MR. AGNELO LOBO	17/12/2018	18/12/2018
36	3827/2018	U	ADV. SAGAR GURUDAS DHARGALKAR	27/12/2018	28/12/2018

IN THE HIGH COURT OF BOMBAY AT GOA

PANAJI GOA

List Of Petitions/Appeals/Application in which copies are ready for delivery

SR	CC No.	U/O	Name	CC Appl. Date	CC Ready Date
1	9/2019	U	ADV. JOSE FILIPE MELO	03/01/2019	04/01/2019
2	223/2019	O	ADV. ARAUJO ASHVINI AFONSO	22/01/2019	02/02/2019
3	244/2019	O	ADV. AKSHATA BHAT	24/01/2019	25/01/2019
4	249/2019	O	ADV. ASHWINI ARAUJO	24/01/2019	25/01/2019
5	254/2019	U	ADV. MAHESH AMONKAR	25/01/2019	28/01/2019
6	260/2019	U	ADV. DEEPAK GAONKAR	25/01/2019	08/02/2019
7	279/2019	U	ADV. DHARMANAND R VERNEKAR	28/01/2019	29/01/2019
8	392/2019	U	ADV. FEMY FERNANDES GOMES	05/02/2019	06/02/2019
9	393/2019	U	ADV. FEMY FERNANDES GOMES	05/02/2019	06/02/2019
10	399/2019	U	ADV. POI GAURI VINAYAK	05/02/2019	06/02/2019
11	400/2019	U	ADV. POI GAURI VINAYAK	05/02/2019	06/02/2019
12	401/2019	U	ADV. RYAN DA PIEDADE MENEZES	05/02/2019	06/02/2019
13	407/2019	U	ADV. JAYANT UMESH KARN	05/02/2019	06/02/2019
14	408/2019	U	ADV. NEELESH A. TAKKEKAR	06/02/2019	06/02/2019
15	418/2019	O	MR. RAJIVA SRIVASTAVA	06/02/2019	07/02/2019
16	425/2019	U	ADV. T. GEORGE JOHN	07/02/2019	08/02/2019
17	426/2019	U	ADV. T. GEORGE JOHN	07/02/2019	08/02/2019
18	427/2019	U	ADV. T. GEORGE JOHN	07/02/2019	08/02/2019
19	459/2019	O	ADV. SADANAND S. CHOPDENKAR	08/02/2019	26/02/2019
20	471/2019	O	ADV. TANMAI TULSHIDAS GAWAS	11/02/2019	15/02/2019
21	472/2019	U	ADV. MARVIN D'SOUZA	11/02/2019	13/02/2019
22	482/2019	U	ADV. PRANAY A KAMAT	11/02/2019	12/02/2019
23	556/2019	U	ADV. SARDESSAI BALKRISHNA PRAKASH	15/02/2019	16/02/2019
24	575/2019	U	ADV. GAONKAR VAMAN SURESH	18/02/2019	22/02/2019
25	579/2019	O	ADV. MAHESH AMONKAR	20/02/2019	27/02/2019
26	588/2019	U	ADV. AAMIR JAMADAR	20/02/2019	21/02/2019
27	591/2019	U	ADV. TANMAI TULSHIDAS GAWAS	20/02/2019	21/02/2019
28	601/2019	U	ADV. SANDHYA KUSHAWAHA	22/02/2019	22/02/2019
29	602/2019	O	ADV. VALLABH D. PANGAM	22/02/2019	25/02/2019
30	604/2019	O	ADV. PRASAD R. KHOLKAR	22/02/2019	25/02/2019
31	608/2019	U	ADV. C. PADGAONKAR	22/02/2019	25/02/2019
32	619/2019	O	ADV. GOVEKAR AVADHUT KRISHNANATH	25/02/2019	26/02/2019
33	620/2019	U	ADV. D. PUSEKAR	25/02/2019	26/02/2019
34	621/2019	O	ADV. GOVEKAR AVADHUT KRISHNANATH	25/02/2019	26/02/2019
35	660/2019	U	ADV. SANDHYA KUSHAWAHA	27/02/2019	28/02/2019
36	661/2019	U	ADV. SANDHYA KUSHAWAHA	27/02/2019	28/02/2019
37	668/2019	U	ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS	27/02/2019	28/02/2019

Annexure - B
LIST OF THE APPLICATIONS IN WHICH
ESTIMATED COST IS NOT PAID
(February-2019)

Sr. No	C.C. No.	Adv./Party	Case No.	Application Dated
1	358	Adv. Vaman S. Gaonkar	WP/889/18	01/02/19
2	378	Adv. K. Betquecar	WP/151/18	04/02/19
3	395	Adv. Valmiki Menezes	AO/41/10	05/02/19
4	409	Adv. Neelesh A. Takkekar / Adv. S. Mandrekar	MCA/28/19 In WP/915/18	06/02/19
5	449	Adv. Sidhesh Shet	CRIA/39/13	08/02/19
6	450	Adv. Sidhesh Shet	CRIA/72/16	08/02/19
7	526	Adv. Milton Marshal	WP/760/18	14/02/19
8	571	Smt. Cynthia Almeida	WP/1095/16	14/02/19
9	670	Adv. R. R. Shetkar	MCA/327/12 In WP/606/11	27/02/19